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Tripura High Court- Agartala

Case No: Interlocutory Application No. 01 Of 2024 In Land Acquisition Appeal No. 32 Of 2024

Union Of India APPELLANT

Vs

Krishna Kumar Baishya & Ors RESPONDENT

Date of Decision: March 28, 2024

Hon'ble Judges: T. Amarnath Goud, J

Bench: Single Bench

Advocate: Bidyut Majumder

Judgement